

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

A. No. 114 of 2014

Dated : 18th October, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta, Mr Elangbam P.S. and
Mr. Abhishek Upadhyay for R-1

Ms Poorva Saigal for R-2 & 3

ORDER

Heard Mr. Bhandari learned counsel for the appellant.

Post the matter for reply of submissions on **16th December, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps